

FORM G (DATE EXTENDED)**INVITATION FOR EXPRESSION OF INTEREST FOR PRASANNA BIOMOLECULES PRIVATE LIMITED
MANUFACTURING**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	PRASANNA BIO MOLECULES PRIVATE LIMITED PAN – AAJCP4389D CIN – U24304TG2017PTC119638
2.	Address of the registered office	H.NO. 5-9-285/3, Plot-137, 1 st floor, west part no. 4, Prashanthi Nagar, Kukatpally, Hyderabad-500072 (As available at MCA website)
3.	URL of website	www.prasannabiomolecules.in
4.	Details of place where majority of fixed assets are located	Kadechur Industrial area, Yadgir district, Karnataka
5.	Installed capacity of main products/ services	Not Available
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	Not Available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	cirp.prasannabio@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	cirp.prasannabio@gmail.com
10.	Last date for receipt of expression of interest	29.08.2026 (Original) 12.09.2026 (Extended)
11.	Date of issue of provisional list of prospective resolution applicants	08.09.2026 (Original) 16.09.2026 (Extended)
12.	Last date for submission of objections to provisional list	13.09.2026 (Original) 21.09.2026 (Extended)
13.	Date of issue of final list of prospective resolution applicants	23.09.2026 (Original) 25.09.2026 (Extended)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28.09.2026 (Original) 28.09.2026 (Extended)
15.	Last date for submission of resolution plans	28.10.2026 (Original) 28.10.2026 (Extended)
16.	Process email id to submit Expression of Interest	cirp.prasannabio@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME	UDYAM-TS-20-0045657

The current last date of CIRP is 13.09.2026. The above timelines are subject to grant of extension of 90 days beyond 180 days by Hon'ble NCLT.



B. Shukla
Bondalapati Srinivasa Rao

Resolution Professional - Prasan Bio Molecules Private Limited

Reg. No. 1643/2019-2020/12743

House No. 10-2-289/50, Flat No. 303,

Chakkilam NNR Estates, Shanthi Nagar, Masab Tank, Hyderabad – 500028

29.08.2026
Hyderabad